

**List of Civil Cases transmitted to District Courts of Pecuniary Jurisdiction up to Rs. 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice**

S No	Type of Cases	File No	Year	Petitioner	Respondent	District	Valuation of Appeal	Judgment Passed By	Letter No. & Date
1	CLRE	590	2014	SUBHASH GHOSH	THE PEERLESS GENERAL FINANCE AND INVESTMENT CO. LTD.	Kanpur Nagar	190,800	Civil Judge	268/16.02.2016
2	CLRE	180	2013	JAI PRAKASH	KALI SHANKAR SHUKLA AND ANOTHER	Kanpur Nagar	600,000	Addl Civil Judge	254/16.02.2016
3	CLRE	151	2012	FAREED ALAM AND ANOTHER	RAJ KAMAL CONFECTIONERS AND OTHERS	Kanpur Nagar	1,000,000	Civil Judge	255/16.02.2016
4	CLRE	42	2012	LAXMI SHANKAR PANDEY AND OTHERS	M/S SHAKTI DEVELOPERS AND OTHERS	Kanpur Nagar	950,000	Civil Judge	269/16.02.2016
5	CLRE	509	2011	SHRIRAM FINANCE CO. LTD. AND OTHERS	PANKAJ BAJPAI	Kanpur Nagar	760,000	Civil Judge	263/16.02.2016
6	CLRE	181	2011	NATHOO AND OTHERS	STATE OF U.P.	Kanpur Nagar	740,175	Judge Small Cause Court	260/16.02.2016
7	CLRE	391	2002	RAHUL MEHROTRA	RAVI NARAIN KHANNA & OTHERS	Kanpur Nagar	30,028	Judge Small Cause Court	258/16.02.2016
8	CLRE	207	2004	SHEO SHANKAR	SHRI RAM SHANKAR GUPTA & OTHERS	Kanpur Nagar	925,000	Civil Judge	266/16.02.2016
9	CLRE	574	2012	SMT. KIRAN JAISWAL AND ANR.	SRI SURENDRA NIGAM AND OTHERS	Kanpur Nagar	2,075,000	Addl Civil Judge	252/16.02.2016
10	CLRE	503	2012	SARDAR AHMAD AND ANR.	MOHAMMAD ALAM AND ANR.	Kanpur Nagar	600,000	Addl Civil Judge	257/16.02.2016
11	CLRE	588	2012	MOHD. ALAM AND ANR.	SARDAR AHMAD AND ANR.	Kanpur Nagar	900,000	Addl Civil Judge	267/16.02.2016
12	CLRE	408	2011	MANOJ AGRAWAL AND OTHERS	SHAKEEL KHAN AND OTHERS	Kanpur Nagar	2,000,000	Addl Civil Judge	256/16.02.2016
13	CLRE	559	2010	BASANT KUAMR @ PAPPU	DEVENDRA KUMAR MISHRA	Kanpur Nagar	540,000	Addl Civil Judge	250/06.02.2016
14	CLRE	551	2010	AKHILESH KUMAR SHARMA & OTHERS	AWADHESH CHANDRA & OTHERS	Kanpur Nagar	1,802,490	Addl Civil Judge	261/16.02.2016
15	CLRE	570	2010	M/S DESH PRIYA TRADE & INVESTMENT (P) LTD.	SHREE RAM MAHADEO PRASAD & OTHERS	Kanpur Nagar	600,000	Addl Civil Judge	251/16.02.2016
16	CLRE	234	2009	VIRENDRA KUMAR	SMT. KRISHNA DEVI AND ANOTHER	Kanpur Nagar	300,000	Addl Civil Judge	262/16.02.2016
17	CLRE	457	2008	U.P. AVAS EVAM VIKAS PARISHAD LUCKNOW AND OTHERS	GAYA PRASAD AND ANOTHER	Kanpur Nagar	1,794,988	Addl Civil Judge	264/16.02.2016
18	CLRED	(100)	2000	U.P SMAL SCALE INDUSTRIES	M/S SONU ENTERPROSES & OTHERS	Kanpur Nagar	125,000	Addl Civil Judge	265/16.02.2016
19	CLRE	11	2014	ROOP KISHAN NAD 2 ORS.	KRISHNA KUMAR AGARWAL AND 2 ORS.	Kanpur Nagar	1,000,000	Addl Civil Judge	270/16.02.2016
20	CLRE	106	2014	ABDUL QUDDUS AND 9 ORS.	MEHDI HASAN	Kanpur Nagar	1,250,000	Addl Civil Judge	259/16.02.2016
21	CLRE	442	2014	THAKUR JI MAHARAJ VIRAJMAN RAM	MOOL CHAND	Kanpur Nagar	6,0000		253/16.02.2016

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S. No.	Type of case	Case No.	Year	Party	District	Valuation	Judgement passed By	Letter No. &Date
1	FAFO	729	1990	Ram Kishor vs Ram Saran	Kanpur Nagar	20,000.00	Additional Civil Judge(Second)	236/16.2.2016
2	FAFO	1242	1992	Deepak vs Pradeep	Kanpur Nagar	11,00,000.00	Additional Civil Judge	242/16.2.2016
3	FAFO	592	1993	Sikandar vs Kamla	Kanpur Nagar	6,00,000.00	Additional Civil Judge(First)	235/16.2.2016
4	FAFO	27	1993	UPFC vs Praveen	Kanpur Nagar	17,52,452.00	Civil Judge	249/16.2.2016
5	FAFO	28	1993	UPFC vs M/S Intellectual	Kanpur Nagar	5,97,681.00	Additional Civil Judge	237/16.2.2016
6	FAFO	1265	1993	Uma vs Rup Chand	Kanpur Nagar	20,00,000.00	Additional Civil Judge(First)	233/16.2.2016
7	FAFO	513	1993	Ajay vs Beena	Kanpur Nagar	10,00,000.00	Additional Civil Judge	217/16.2.2016
8	FAFO	321	1993	Frontier Civil vs National Buildings	Kanpur Nagar	12,35,120.00	Civil Judge	220/16.2.2016
9	FAFO	340	1995	UPSEB vs SK Oxygen	Kanpur Nagar	10,84,174.00	Civil Judge	226/16.2.2016
10	FAFO	83	1996	UOI vs Krishna Eng Works	Kanpur Nagar	6,07,092.00	Civil Judge	248/16.2.2016
11	FAFO	328	1996	KDA vs Jitendra Udyog	Kanpur Nagar	10,00,000.00	Civil Judge	228/16.2.2016
12	FAFO	834	1998	CWE vs M/S Jawahar	Kanpur Nagar	9,24,114.39	Additional Civil Judge(third)	239/16.2.2016
13	FAFOD	[405]	1999	Prabhakar vs Smt Mahendra Kaur	Kanpur Nagar	13,00,000.00	Additional Civil Judge	234/16.2.2016
14	FAFO	163	2000	ESIC vs RR industries	Kanpur Nagar	18,419.00	Civil Judge	223/16.2.2016
15	FAFOD	[122]	2000	Dinesh vs SBI	Kanpur Nagar	5,31,225.18	Additional Civil Judge(third)	222/16.2.2016
16	FAFO	58	2000	CWE vs MS Jawahar	Kanpur Nagar	5,22,766.00	Additional Civil Judge(third)	240/16.2.2016
17	FAFO	575	2004	Nirmala vs State of UP	Kanpur Nagar	17,12,758.13	Civil Judge	246/16.2.2016
18	FAFO	1097	2004	UPRT vs ESIC	Kanpur Nagar	10,24,623.50	Civil Judge	238/16.2.2016
19	FAFO	2164	2006	Jagat vs Hari	Kanpur Nagar	10,00,000.00	Civil Judge	224/16.2.2016
20	FAFO	3029	2006	Rakesh vs Pradeep	Kanpur Nagar	10,00,000.00	Civil Judge	219/16.2.2016
21	FAFO	3458	2009	Avinash vs ICICI	Kanpur Nagar	5,25,577.03	Additional Civil Judge(third)	247/16.2.2016
22	FAFO	700	2009	Kotak Bank vs rahul	Kanpur Nagar	7,42,251.00	civil Judge	218/16.2.2016
23	FAFO	3906	2012	SV Entp. Vs Neelam	Kanpur Nagar	25,00,000.00	Civil Judge	227/16.2.2016
24	FAFOD	[805]	2012	Pradeep vs Dileep	Kanpur Nagar	7,00,000.00	Additional Civil judge	244/16.2.2016
25	FAFO	1222	2013	Syed nasir vs Syed Afsar	Kanpur Nagar	10,00,000.00	Additional Civil Judge	231/16.2.2016
26	FAFO	1303	2013	Gopi Kishan vs Satish	Kanpur Nagar	22,00,000.00	Additional Civil Judge	221/16.2.2016
27	FAFO	1104	2013	Rajshree vs MVR Housing	Kanpur Nagar	5,10,000.00	Civil Judge	232/16.2.2016
28	FAFOD	(12)	2013	Kotak Bank vs Kamla verma	Kanpur Nagar	7,20,430.00	Civil Judge	230/16.2.2016
29	FAFO	3413	2013	Gopi kishan vs satish	Kanpur Nagar	22,00,000.00	Additional Civil Judge	229/16.2.2016
30	FAFO	559	1993	SMMC vs Ms Jairam Das	Kanpur Nagar	24,21,932.67	Additional Civil Judge(First)	245/16.2.2016
31	FAFOD	(153)	1993	Smt Anwar vs Jagdish	Kanpur Nagar	5,860.00	Additional Civil Judge(Second)	241/16.2.2016
32	FAFO	558	1993	Swadeshi vs M/s madan	Kanpur Nagar	9,07,272.00	Additional Civil Judge(First)	225/16.2.2016
33	FAFO	1790	2000	KDA vs Rita	Kanpur Nagar	2,50,000.00	Civil Judge	243/16.2.2016

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S.NO.	Case Type	CASE NO.	YEAR	DISTRICT	VALUATION OF APPEAL	JUDGEMENT PASSED BY	PARTY NAME	LETTER NO./ DATE
1	FAPL	513	514	KANPUR NAGAR	6,40,000	CIVIL JUDGE	ABDUL JABBAR VS VINDESHWARI	281/16.02.2016
2	FAPL	595	2014	KANPUR NAGAR	6,21,000	ADD CIVIL JUDGE	RAM BHAJAN VS UPADHYAKSH KANPUR VIKAS PRADHIKARAN	277/16.02.2016
3	FAPL	474	2014	KANPUR NAGAR	9,00,000	CIVIL JUDGE	SARITA CHATURVEDI VS. MAYUR AGARWAL	284/16.02.2016
4	FAPL	669	2014	KANPUR NAGAR	10,00,000	ADD CIVIL JUDGE	PAVITRI ARYA VS. AMBIKA ARYA	285/16.02.2016
5	FAPL	763	2014	KANPUR NAGAR	13,44,745.5	ADD CIVIL JUDGE	KDA VS. ISLAMIC ASSOCIATION SOCIETY	290/16.02.2016
6	FAPL	783	2014	KANPUR NAGAR	22,37,475.75	ADD CIVIL JUDGE	K.D.A. VS. RAKSHARANI AGARWAL	293/16.02.2016
7	FAPL	148	2013	KANPUR NAGAR	6,00,000	CIVIL JUDGE	ROHIT JAIN VS SHARDA JAIN	278/16.02.2016
8	FAPL	365	2013	KANPUR NAGAR	8,32,000	ADD CIVIL JUDGE	JITENDRA GUPTA VS JAGANNATH GUPTA	271/16.02.2016
9	FAPL	456	2013	KANPUR NAGAR	3,45,000	ADD CIVIL JUDGE	DAKSHINANCHAL VIDHYUT VITRAN VS. PUSHPA DEVI	291/16.02.2016
10	FAPLD	314(D)	2014	KANPUR NAGAR	6,00,000	CIVIL JUDGE	RATAN SINGH VS. RAJA SINGH	286/16.02.2016
11	FAPLD	359(D)	2014	KANPUR NAGAR	5,00,000	ADD CIVIL JUDGE	VINOD KUMAR GUPTA VS VIPIN KUMAR AGRAWAL	276/16.02.2016
12	FAPLD	4(D)	2014	KANPUR NAGAR	10,00,000	ADD CIVIL JUDGE	SHYAMA KUMARI VS S.K.SINGH	279/16.02.2016
13	FAPLD	62(D)	2013	KANPUR NAGAR	20,00,000	CIVIL JUDGE	KDA VS. KRISHNA CHANDRA	283/16.02.2016
14	FAPL	12	2015	KANPUR NAGAR	9,75,200	ADD CIVIL JUDGE	RAJ KUMAR JHA VS. VIJAY KUMAR JHA	289/16.02.2016
15	FAPL	42	2015	KANPUR NAGAR	10,00,000	ADD CIVIL JUDGE	DEEPAK JAISAWAL VS. K.D.A.	287/16.02.2016
16	FAPL	100	2015	KANPUR NAGAR	11,75,000	CIVIL JUDGE	SARDAR SATBIR SINGH VS SARDAR TRILOCHAN SINGH	272/16.02.2016
17	FAPL	103	2015	KANPUR NAGAR	6,00,000	ADD CIVIL JUDGE	RAM NARAYAN YADAV VS K.D.A.	275/16.02.2016
18	FAPL	175	2015	KANPUR NAGAR	6,00,000	ADD CIVIL JUDGE	SHRADDHA SINGH VS. ANKITA SINGH	292/16.02.2016
19	FAPLD	23(D)	2015	KANPUR NAGAR	10,00,000	ADD CIVIL JUDGE	KESCO VS RANI GUPTA	273/16.02.2016
20	FAPLD	58(D)	2015	KANPUR NAGAR	11,34,195	ADD CIVIL JUDGE	SUPER TANNERY VS ANOOP RASTOGI	274/16.02.2016
21	FAPLD	358(D)	2013	KANPUR NAGAR	13,44,745.50	ADD CIVIL JUDGE	K.D.A. VS ISLAMIC ASSOCIATION SOCIETY	280/16.02.2016
22	FAPL	565	2013	KANPUR NAGAR	1,00,000.00	ADD CIVIL JUDGE	ADLENE MASSEY VS. MANISH DAS	282/16.02.2016
23	FAPL	263	2014	KANPUR NAGAR	8,43,711	ADD CIVIL JUDGE	P.K. VERMA VS BRAHMAWART COMMERCIAL CO-OPERATIVE	288/16.02.2016